

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2260  
ANSWERED ON:23.11.2010  
COMMUNAL VIOLENCE  
Agarwal Shri Jai Prakash;Semmalai Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports indicating fermenting of communal, castist, linguistic and regional sentiments by certain anti social elements and posing a threat to internal security in various parts of the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take any measures to counter such threats to internal security in the country; and
- (d) if so, the details thereof and steps taken to tackle such situation?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): 'Police' and 'Public Order' being State subjects under the Constitution of India, it is the primary responsibility of the State Governments to maintain law and order, including taking action against anti social elements posing threat to internal security. Complaints/ reports relating to law and order and security issues received in the Ministry of Home Affairs are forwarded to the respective State Governments for appropriate action.

(c) & (d): To maintain communal harmony in the country, the Central Government assists the State Governments/ Union Territory Administrations in a variety of ways like sharing of intelligence, sending alert messages, sending Central para-military Forces to the concerned State Governments on specific request including the composite Rapid Action Force which has been created specially to deal with communal situations, and in the modernization of the State Police Forces. In addition, the Union Government sends advisories in this regard from time to time. The Central Government has also circulated revised Guidelines to promote communal harmony, to the States and Union Territories in the month of June, 2008.

The activities of all religious fundamental organization or group, having a bearing on peace, communal harmony and security of the country are under constant watch of Law Enforcement Agencies and requisite action including imposition of ban is taken whenever deemed appropriate.